



Forged order in the name of FSSAI, mentioning fine, being circulated

04 March, 2020

It has been brought to the notice of the Food Safety and Standards Authority of India (FSSAI) that an order FNo Std/SP-10/T (Formaldehyde), dated February 12, 2020, is being circulated on social media and amongst food businesses. It mentioned a notice of Rs 1,200 for the one-year security fine for the said industry/company.

It is clarified that the country's apex food regulator has not issued any such order dated February 12, 2020 related to a fine of Rs 1,200. All the food businesses and other stakeholders, including state food safety authorities, are advised to verify/confirm the veracity of any order released by FSSAI on its official website before making any payment or initiating any other action.

It appears that some individuals are trying to cheat food businesses or other stakeholders through these fake orders. Combating such mischief and fake news requires one to be vigilant.

FSSAI requests anyone who comes across such mischief to alert the appropriate authorities, either in the state food safety departments or at the regulator's regional offices or at its headquarters in New Delhi. The regulator is taking legal action about this incident of forgery and spreading a fake order.